



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/02/2020

C.P./260/19/2018

O.A./260/636/2014

V SUNDAR RAO

-V/S-

MR R VISHNOI AND ORS

ITEM NO:43

FOR APPLICANTS(S) Adv. : Mr.N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr.T.Rath
Mr.N.K.Singh

Notes of The Registry	Order of The Tribunal
	<p>Learned counsels for both sides are present and heard.</p> <p>It is submitted by learned counsel for the respondents that the order has been complied which is agreed by learned counsel for the applicant.</p> <p>Accordingly the CP is dropped. Notices are discharged.</p> <p>I.Nath</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>

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